


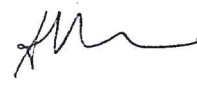
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/4/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/174/IB/2018
PETITION NUMBER : CP/628/TB/2017
NAME OF THE TRANSFEROR : LEELAMMA & 2
NAME OF THE TRANSFERRE : ROYAL SPLENDOUR DEVELOPERS PVT LTD & 3
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
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①	VARUN SRINIVASAN	COUNSEL FOR R3	
②	ANIL K. KRISHNAN RAVI	Counsel for Applicant	

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file additional documents. The interim order in relation to the IA is extended till further orders. Time is enlarged at request. Put up on 24.05.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc